

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Promotion of Process Servers to the post of Junior Assistants under promotion quota and their postings.

CORRIGENDUM

In the promotion order No. 711 dated 30.08.2017 as well as in the posting order No. 770 dated 11.09.2017, issued by this Secretariat, at S.No. 4 of both these orders, please read Shri Rajit Kumar Dutt instead of Shri Ajit Kumar Dutt.

Sd/-
(Jawad Ahmad)
Principal Secretary to,
Hon'ble the Chief Justice

No.: 1891-95 /PSY-34

Dated: 12-09-2017

Copy to:

- 1-2) Pr. District & Sessions Judge, Baderwah/Udhampur for information and necessary action.
- 3) Sub Judge, Baderwah for information and necessary action.
- 4) Munsiff/JMIC, Chenani for information and necessary action.
- 5) I/C NIC, High Court wing, Srinagar for uploading in High Court website.

(G.M. Parray)

Joint Registrar

12/9/17 *12/9/17*